

Government of India
Ministry of Corporate Affairs

A' Wing, 5th Floor, Shastri Bhawan,
New Delhi, the 01st October, 2018

NOTIFICATION

No.PFG(1033)/2012-Ad.I Consequent on their inclusion in the CSS Senior Selection Grade (Director) of Central Secretariat Service (CSS) for the year 2017 in terms of DoPT's O.M. No.3/1/2017-CS-I(D) dated 27.09.2018, the President is pleased to appoint the undermentioned Deputy Secretaries of CSS in the Ministry of Corporate Affairs to the post of Senior Selection Grade (Director) in Level 13 (₹ 1,23,100 – 2,15,900) of Pay Matrix w.e.f. the forenoon of 27th September, 2018.

S. No.	Name of the Officer	CSL No.
1.	Shri J.S. Audhkhasi	5024
2.	Shri B.P. Pant	5032

2. The appointment/promotion of the above officers as Director on regular basis is subject to orders of Courts in following cases:

- (a) The SLP(C) No.30621/2011 arising out of final judgment and order dated 15.07.2011 in CWP no.13218/2009 passed by the Hon'ble High Court of Punjab & Haryana and other connected cases before the Hon'ble Supreme Court;
- (b) The SLP(C) No.31288/2017 arising out of Hon'ble Delhi High Court judgment dated 23.08.2017 in WP(C) No.3490/2010 filed by the All India Equality Forum & Others vs. UOI & Ors and other related court cases in any competent court;
- (c) The Writ Petitions filed before the Hon'ble Delhi High Court challenging the common order dated 21.03.2018 of Learned CAT, PB, New Delhi in OA No.1111/2017 and OA No.1596/2017;
- (d) Writ Petitions No.6597/2012 and 3003/2013 before the Hon'ble High Court of Delhi;
- (e) O.A. No.3020/2018 before the Hon'ble CAT (PB), New Delhi; and
- (f) Any other court case in a connected matter


(Riazul Haque)

Under Secretary to the Govt. of India

To

The Manager,
Government of India Press,
Mayapuri – along with Hindi Version.

P.TO.